

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 01-08-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.244 of 2017(SZ)	Shefy Joseph, Ernakulam District, Kerala State Vs Government of India, Rep.,by its Secretary, Ministry of Environment, Forest & Climate Change, New Delhi and 3 others	M/s. Babu Joseph Kuruvathazha Counsel for Applicant M/s. Me.Saraswathy for R1 M/s. E.K.Kumaresan for R2 & R3 M/s. Shoban M Padmanaban for R4	For Reply of R2 & R3

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.155 of 2017 (SZ)	M.Gobineelan Srrumugai, Coimbatore Vs The Secretary to the Government, Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others	M/s R.Senthil Kumar Counsel for Applicant M/s. E.Manoharan for R1,R3 M/s. Rita Chandrasekar for R4 M/s.G.Karthikeyan for R5 M/s. S.R.Sundaram for R8 M/s. S.Vijayakumar R10	Fresh Notice for R2,R6,R7 For Reply of R1,R3,R4, R8,R10
2	Application No.235 of 2017(SZ)	P.K.Dhananjayan, Tiruvannamalai Vs The State rep., by Home Secretary, Home Department, Secretariat, Chennai and 6 others	M/s. K. Narayanan Counsel for Applicant M/s. E. Manoharan for R1 to R7	For Reply of R1 to R7

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Registrar